

(Open Court)

Central Administrative Tribunal, Allahabad Bench, Allahabad

O.A. No.330/01363/2003

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Devendra Chaudhry, Member (A)

This the 29th day of January, 2021.

Ram Manohar Aluria, son of Avadh Bihari Aluria r/o House No. 620, Nai Basti, Jhansi..

Applicants

By Advocate: None

Versus

1. Union of India through General Manager, Central Railway, Chatrapati shivaji Terminal, Mumbai.
2. Divisional Railway Manager, Central Railway, Jhansi Division, Jhansi.
3. Divisional Electrical Engineer (TRO) Agra, Central Railway, Jhansi Division.
4. Senior Divisional Personnel Officer, Central Railway, Jhansi Division, Jhansi.

Respondents

By Advocate: None.

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

List revised. No one is present from either side even on the revised call.

2. This O..A. is pending since the year 2003. Earlier, it was dismissed on merits vide order dated 1.2.2006. A review application No. 20 of 2006, was filed against the aforesaid order, which was allowed vide order dated 23.5.2006 and the order dated 1.2.2006 was recalled. The O.A. was restored to its original number.

3. The respondents Union of India and others filed Writ A No. 48563 of 2006, against the order dated 23.5.2006 passed on Review Application, which was dismissed vide order dated 10.3.2017, and the interim stay stood vacated.

4. No one has appeared from either side even on the revised call. The matter being critically old, it appears that by efflux of time, it may have become infructuous and the applicant may have lost interest.

7. Hence, the Original Application is dismissed for want of prosecution..

8. No order as to costs.

(Devendra Chaudhry)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

HLS/-